

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.12/Chd/Pb/2018

In the matter of:

Kingfisher Industries Pvt.Ltd.Petitioner-Corporate Debtor.

Versus.

Allahabad Bank.Respondent-Financial Creditor.

Present: Mr.Manish Jain, Advocate with Mr.Mayur Kanwar,
Advocate for petitioner.
Mr.K.P.S.Dhillon, Advocate for respondent.

Affidavit of service has been filed. Mr.K.P.S.Dhillon,
Advocate filed power of attorney for Allahabad Bank. Rest of the unsecured
creditors namely Archana Ahlawat, Vijay Kumar Mittal, Ravinder Bhargya
and Punjab Containers (P) Ltd. have been served but there is no
representation on their behalf. Learned counsel for Allahabad Bank seeks
time to file reply/objections.

List the matter for arguments on 06.03.2018.
Reply/objections, if any, be filed at least 10 days before the date fixed with
copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 13, 2018.
Ashwani